

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319
IB-215/ND/2020

IN THE MATTER OF:

Mayfair Biotech Pvt. Ltd.

Vs

Good Value Chemicals Pvt. Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

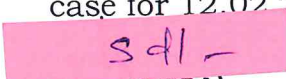
PRESENT:

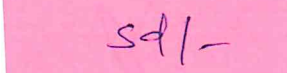
For the Applicant : Adv. Rajesh Agrawal, Adv. Kunal

For the Respondent :

ORDER

Pursuant to the earlier order dated 14.01.2020 tracking report of the delivery of demand notice has not been filed. Let the same be filed. List the case for 12.02.2020.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)